

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

06.11.2020

M.A./350/548/2020

O.A./350/175/2016

(EARLY HEARING) (MENTIONED)

ITEM NO:14

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

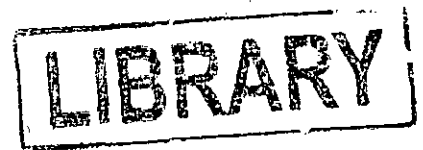
ARUNDHATI ROY PODDAR

-V/S-

METRO RAILWAY

Mr. S. K Datta

Ms. D. D. Banerjee



Notes of The Registry	Order of The Tribunal
	Heard ld. counsel for both sides. M.A for early hearing is disposed of. List on 17.12.2020. (DR. NANDITA CHATTERJEE) MEMBER(A) (BIDISHA BANERJEE) MEMBER (J) SS